GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA UNSTARRED QUESTION NO – 2480 ANSWERED ON – 04/08/2025

Funds under PM-SHRI Scheme

2480. Shri Hanuman Beniwal:

Will the Minister of EDUCATION be pleased to state:

- (a) the total funds allocated, released, and utilised under the PM-SHRI scheme since its inception, year-wise and State/UT-wise, including the share received and utilised in Nagaur and Didwana-Kuchaman districts of Rajasthan;
- (b) whether the Government maintains records of States/UTs that have failed to contribute their share under the funding pattern of PM-SHRI, if so, the details thereof; and
- (c) the number of schools in the country that have achieved 100 per cent physical and academic upgradation as per PM-SHRI benchmarks and the number of such fully upgraded schools in Rajasthan with special reference to Nagaur and Didwana-Kuchaman districts?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI JAYANT CHAUDHARY)

(a): The centrally sponsored scheme of PM SHRI was approved by Cabinet on 7th September, 2022. Subsequent to the approval, the details of funds allocated, released and utilised under PM SHRI scheme during FY 2023-24 and 2024-25 is attached as **Annexure-I**.

The details of funds allocated and utilised in Nagaur and Didwana-Kuchaman districts of Rajasthan is as follows:

(Rs. in lakhs)

Financial Year	Funds allocated	Funds utilized		
2023-24	109.37	100.17		
2024-25	961.72	735.65		

- (b): Under PM SHRI (PM ScHools for Rising India), a centrally sponsored scheme, central share of the funds approved for States/UTs by the Project Approval Board (PAB) are released to the State Government, subject to the fulfilment of conditions prescribed by the Ministry of Finance. These funds along with commensurate State/UT share are further transferred to the designated Single Nodal Agency's (SNA) account for PM SHRI scheme at the state level. As per the guidelines issued by the Ministry of Finance, depositing the State share into the SNA account is mandatory for the release of the subsequent installment of the Central share.
- (c): Under PM SHRI scheme, PM SHRI schools are upgraded to showcase all the components of the National Education Policy 2020 and focus on cognitive development and creating holistic and well- rounded individuals equipped with key 21st century skills. The scheme focuses on

creating an equitable, inclusive, and joyful learning environment that caters to diverse backgrounds, multilingual needs, and varied academic abilities. These schools are designed to engage students actively in their learning process, ensuring that every child feels welcomed, cared for, and supported in a safe and stimulating environment.

To make PM SHRI schools exemplar with equitable, inclusive and joyful school environment, PM SHRI scheme has a provision to saturate PM SHRI schools with various components. However, the physical and academic upgradation is a continuous process. States/UTs identify gaps in saturation of components such as Computer Lab/ICT Lab/Smart Classrooms, Library with Good Furniture, Internet Facility, Vocational Skill Education, Guidance and Career Counselling, Fully Equipped Integrated Science Lab/Physics Lab/Chemistry Lab/Biology Lab, Playground with Well-Equipped Sports Facilities, School Innovation Council, Youth and Eco Club for Mission LiFE, Bala Features and Jadui Pitara for Primary School Children, 10 Bagless Days for Students, Child Tracking Software for Tracking the Children's Attendance, Fully Functioning Handwashing Facility and Toilets, Green School Features etc. and submit proposal which is appraised and sanctioned by the Project Approval Board (PAB), in consultation with States/UTs according to financial and programmatic norms and provision available.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2480 ANSWERED ON 04.08.2025 ASKED BY SHRI HANUMAN BENIWAL HON'BLE MEMBER OF PARLIAMENT REGARDING "FUNDS UNDER PM-SHRI SCHEME"

The State/UT/KVS/NVS-wise details of funds allocated, released and utilised under PM SHRI scheme during FY 2023-24 and 2024-25 are as follows:

(Rs. in crore)

		FY: 2023-24			FY: 2024-25			
S. No.	States/UTs/ KVS/NVS	Approved PAB outlay	Central Share of Approved PAB	Total Central Share Released	Approved PAB outlay	Central Share of Approved PAB	Total Central Share Released	
			outlay			outlay		
1	A&N Islands	6.25	6.25	1.56	7.64	7.64	2.83	
2	Andhra Pradesh	354.85	212.91	106.46	782.39	469.43	294.12	
3	Arunachal Pradesh	18.73	16.85	4.21	55.92	50.33	33.87	
4	Assam	127.46	114.71	57.36	331.02	297.92	142.36	
5	Chandigarh	0.73	0.73	0.63	1.8	1.8	1.25	
6	Chhattisgarh	65.79	39.47	19.74	201.41	120.85	37.35	
7	DNH & DD	2.59	2.59	0.65	2.56	2.56	1.01	
8	Goa	6.19	3.71	3.25	15.82	9.49	4.64	
9	Gujarat	109.79	65.87	32.94	182.9	109.74	63.58	
10	Haryana	85.26	51.16	25.58	225.5	135.3	56.1	
11	Himachal Pradesh	NA	NA	NA	150.39	135.35	135.35	
12	Jammu & Kashmir	116.43	104.79	52.40	280.76	252.68	99.72	
13	Jharkhand	NA	NA	NA	258.72	155.23	38.81	
14	Karnataka	50.29	30.17	26.39	251.43	150.86	62.78	
15	Ladakh	8.08	8.08	4.04	26.66	26.66	11.91	
16	Lakshadweep	4.36	4.36	1.09	6.77	6.77	0.72	
17	Madhya Pradesh	219.99	131.99	44.53	436.41	261.84	145.33	
18	Maharashtra	211.35	126.81	63.40	565.61	339.37	226.15	
19	Manipur	39.19	35.27	17.64	92.1	82.89	37.83	
20	Meghalaya	9.55	8.59	4.30	33.96	30.57	20.08	
21	Mizoram	9.11	8.20	4.10	13.33	12	4.96	
22	Nagaland	4.34	3.90	0.98	24.81	22.33	5.44	
23	Odisha	NA	NA	NA	435.03	261.02	130.51	
24	Puducherry	3.91	2.35	2.06	10.87	6.52	3	
25	Punjab	NA	NA	NA	209.46	125.68	94.26	
26	Rajasthan	163.94	98.36	24.59	450.83	270.5	118.69	
27	Sikkim	22.61	20.35	10.18	34.51	31.06	15.11	
28	Telangana	398.69	239.21	59.80	647.78	388.67	342.09	
29	Tripura	26.23	23.61	11.80	57.41	51.67	38.45	
30	Uttar Pradesh	404.98	242.99	121.50	671.14	402.68	246.86	
31	Uttarakhand	72.91	65.62	57.42	130.1	117.09	58.6	
32	KVS	590.71	590.71	295.36	817.78	817.78	656.29	
33	NVS	260.73	260.73	162.72	654.44	654.44	441.03	
	Total	3395.04	2520.34	1216.68	8067.26	5808.72	3571.08	

*Note: NA- States had not onboarded the PM SHRI scheme in the aforesaid year.